

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:4852
ANSWERED ON:23.12.2014
ENVIRONMENTAL IMPACT REPORT
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the environmental impact assessment report on the proposed atomic power plant near Gujarat's South Saurashtra coast has found lack of clarity on several issues;
- (b) if so, the details thereof;
- (c) whether the farmers of Bhavnagar district of Gujarat have strongly protested such move of the Government to set up power plant; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) The Environmental Impact Assessment Report/Environment Management Plan (EIA/EMP) submitted by Nuclear Power Corporation of India Limited (NPCIL) for the Gujarat Atomic Park (6x1,000 MWe) at Village Jaspara, District Bhavnagar, Gujarat, has been considered in the Expert Appraisal Committee (EAC) (Nuclear) for the grant of Environment Clearance (EC) under the provisions of Environment Impact Assessment Notification, 2006 in its 17th meeting held on 06.05.2014. The EAC (Nuclear), have asked NPCIL to revise the EIA/EMP Report.

(c) & (d) Yes Sir. The Ministry has received representations from various NGOs /individuals against the setting up of the said nuclear power project, which have been duly considered by the EAC (Nuclear) in the meeting held on 06.05.2014. The EAC (Nuclear), after examining the comments, have directed NPCIL to submit their comments/clarifications along with the commitments made to public, if any, with budget provisions for implementing the same.